**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**9. IA 5781/2023 IA 330/2024 IA 2358/2024 Contempt Petition/10/2024 in C.P. (IB)/368(MB)2023**

**CORAM:**
**SHRI ANIL RAJ CHELLAN** **SHRI KISHORE VEMULAPALLI**
**HON'BLE MEMBER (T)** **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2024**

**NAME OF THE PARTIES:-** **IA 5781/2023 Ammeet Agarwal**
**V/s**
**Prashant Jain IA 330/2024 Mr. Prashant Jain**
**V/s**
**Kamalkumar Agarwal and Ors.**
**IA 2358/2024 Kamal Nagarmal Agarwal V/s Prashant Jain Contempt Petition/10/2024**
**Mr. Prashant Jain**
**V/s**
**Kamalkumar Agarwal and Ors.**
**IN THE MATTER OF**
**Axis Bank Limited**
**V/s**
**Supreme Transport Organisation Pvt. Ltd.**

**Section: Sec 60(5) 19(2) Application under any other provisions- IBC U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**Present**: - Adv. Paras Mittal for the Applicant is present through VC but did not mark his appearance in the chat box. Adv. Himanshu Vidhani for the RP through VC.

**I.A. 330/2024**

List this matter on **01.08.2024**.

**IA 5781/2023, IA 2358/2024 & Contempt Petition/10/2024**

List this matter for hearing on **14.08.2024.**

Sd/- Sd/-
**ANIL RAJ CHELLAN** **KISHORE VEMULAPALLI**
**Member (Technical)** **Member (Judicial)**
*NAVNATH*